COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 52 OF 2015 & IA NOS. 55, 70 & 71 OF 2015 AND APPEAL NO. 53 OF 2015 & IA NOS. 72 & 73 OF 2015

Dated: 13th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Monnet Ispat and Energy Ltd. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Umesh Prasad Mr. Mohit Rai for R-1

Ms. Suparna Srivastava Ms. Sanjna Dua for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>21.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson